

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA Nos. 404 of 2012 & 405 of 2012 in
(DFR) No. 2009 of 2012**

Dated : 16th January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Tamil Nadu Generation & Distribution CorporationAppellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s): Mr. S. Vallinayagam

ORDER

**IA No. 405 of 2012
*(Appl. for waiver of court fee)***

This is an Application seeking Waiver of the Court fee. In our view, the ground on which the waiver is sought for is not valid. Therefore, I.A. No. 405 of 2012 is dismissed.

D.F.R. No. 2009 of 2012

The Applicant can file a separate Appeal as against the Order dated 19.09.2012 after payment of the court fee. It is open to the Applicant, who filed I.A. No. 404 of 2012 to file a separate Appeal raising the different grounds as against the Order dated 08.03.2011.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs